

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

IA (IBC) 278/2024 in CP (IB) No. 275/7/HDB/2022
u/s. 7 of IBC, 2016

IN THE MATTER OF:

M/s. SunEdison Energy India Private Limited

...Financial Creditor

VS

M/s. KSK Energy Company Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 278/2024

Learned Counsel Smt Mummaneni Vazra Laxmi, for applicant present through Video Conference. This is an application to take 3rd Progress Report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-
MEMBER (T)

Sd/-
MEMBER